

GOVERNMENT OF INDIA
MINISTRY OF MINORITY AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 121
ANSWERED ON 20.07.2026

SCHEMES FOR MINORITY POPULATION IN KERALA

121 SHRI SANDOSH KUMAR P

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) the population of minority communities in Kerala and their percentage in the State's population, as per the latest available data;
- (b) number of beneficiaries from Kerala under various minority scholarship schemes during the last five years, scheme-wise;
- (c) whether any such schemes have been reduced, discontinued or restructured, if so, the details thereof;
- (d) funds allocated and released to Kerala under the Ministry's schemes during the last five years; and
- (e) steps taken to ensure timely scholarship disbursal and skill development support for minority youth in the State?

ANSWER

THE MINISTER OF MINORITY AFFAIRS

(SHRI KIREN RIJJU)

(a)

As per the Census data 2011* the population of notified minority communities in Kerala is as under :		
Sl. No.	Minority Community	Population in Kerala
1	Muslims	88,73,472
2	Christians	61,41,269
3	Sikhs	3,814
4	Buddhists	4,752
5	Parsis	--
6	Jains	4,489
	Total Minority Population in Kerala	1,50,27,796
	Total Population of Kerala	3,34,06,061
	Percentage of Minority Population	44.98%

* (Census, India website)

(b) to (d) The scheme-wise number of beneficiaries from Kerala under the Ministry's schemes during the last five years is **annexed**.

(e) To ensure timely skill development support for minority youth, the Ministry has put in place a Direct Benefit Transfer (DBT)-based mechanism for disbursement of stipend to eligible beneficiaries and has integrated fund flow and monitoring systems through PFMS to facilitate timely release and tracking of payments. The Ministry regularly reviews implementation with Project Implementing Agencies (PIAs) to address operational issues and expedite stipend disbursement to eligible candidates.

Further, the PM VIKAS Scheme provides for post-placement support to eligible candidates to facilitate their transition into employment and improve retention in wage employment. The Scheme also emphasizes placement linkages, employer engagement and industry partnerships to improve employment outcomes for trained beneficiaries.

Annexure referred to in reply to part (b) to (d) of Rajya Sabha Unstarred Question No. 121 asked by Shri Sandosh Kumar P regarding Schemes for Minority Population in Kerala

(A) Scholarship Scheme

Ministry of Minority Affairs implemented three scholarship schemes namely (i) Pre-Matric, (ii) Post Matric and (iii) Merit-cum-Means based scholarship schemes. However, the schemes have not been approved for implementation beyond 2021-22.

The scheme-wise number of beneficiaries from Kerala under the Ministry's scholarship schemes during the last five years is as under:

Pre-Matric Scholarship Scheme - Details of scholarships and amount sanctioned during the last 5 years i.e. 2021-22 to 2025-26															
	2021-22			2022-23*			2023-24			2024-25			2025-26		
States/Uts	Scholarship Sanctioned	Amount (In Rs. crore)	Female	Scholarship Sanctioned	Amount (In Rs. crore)	Female	Scholarship Sanctioned	Amount (In Rs. crore)	Female	Scholarship Sanctioned	Amount (In Rs. crore)	Female	Scholarship Sanctioned	Amount (In Rs. crore)	Female
KERALA	634299	78.32	337219	52879	8.27	27245	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL

Post-Matric Scholarship Scheme - Details of scholarships and amount sanctioned during the last 5 years i.e. 2021-22 to 2025-26															
	2021-22			2022-23*			2023-24			2024-25			2025-26		
States/Uts	Scholarship Sanctioned	Amount (In Rs. crore)	Female	Scholarship Sanctioned	Amount (In Rs. crore)	Female	Scholarship Sanctioned	Amount (In Rs. crore)	Female	Scholarship Sanctioned	Amount (In Rs. crore)	Female	Scholarship Sanctioned	Amount (In Rs. crore)	Female
KERALA	74271	37.55	41103	15787	8.67	9115	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL

Merit-cum-Means based Scholarship Scheme – Details of scholarships and amount sanctioned during the last 5 years i.e. 2021-22 to 2025-26															
	2021-22			2022-23*			2023-24			2024-25			2025-26		
States/Uts	Scholarship Sanctioned	Amount (In Rs. Crore)	Female	Scholarship Sanctioned	Amount (In Rs. Crore)	Female	Scholarship Sanctioned	Amount (In Rs. Crore)	Female	Scholarship Sanctioned	Amount (In Rs. Crore)	Female	Scholarship Sanctioned	Amount (In Rs. Crore)	Female
KERALA	32790	89.8	21855	19890	55.01	13710	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL

* Committed liabilities

(B) PRADHAN MANTRI JAN VIKAS KARYAKRAM (PMJVK) :-

A Centrally Sponsored Scheme and one of the flagship program of the Ministry of Minority Affairs for creation of community infrastructure in the Minority Concentration Areas across the country in the sectors viz. Health, Skill Development, Education, Women Centric Projects, Drinking Water and Sanitation, Sports, Renewable energy, Tourism, Animal Husbandry and Other Community Infrastructure.

PMJVK is a demand driven scheme and no State-wise allocation of funds is made under the Scheme. However, an amount of Rs. 42.69 crore has been released to the State of Kerala under PMJVK. In addition, Mother Sanctions amounting to Rs. 17.00 crore have been issued for implementation of projects under the Scheme during the last five years.

(C) PRADHAN MANTRI VIRASAT KA SAMVARDHAN (PM-VIKAS) :-

The PM VIKAS Scheme and the erstwhile schemes, namely Seekho Aur Kamao (SAK), USTTAD, Nai Roshni and Nai Manzil, are Central Sector Schemes of the Government of India. Projects under these schemes are implemented through Project Implementing Agencies (PIAs) selected by the Ministry. Funds are released directly to the PIAs and not to the State Governments. Therefore, State-wise details of funds allocated and released, including those pertaining to Kerala, are not maintained by the Ministry.